
(2024) 03 TP CK 0054

Tripura High Court- Agartala

Case No: Criminal Revision Petition No. 26 Of 2023

Jiban Kumar Rakshit

APPELLANT

Vs

Subrata Bikash Dutta

RESPONDENT

Date of Decision: March 28, 2024

Acts Referred:

- Negotiable Instruments Act, 1881 - Section 148(1)

Hon'ble Judges: Biswajit Palit, J

Bench: Single Bench

Advocate: S. Lodh, S. Majumder, Sukanta Sarkar, R. Purkayastha, R. Saha, Raju Datta

Judgement